



IN THE HIGH COURT OF DELHI AT NEW DELHI W.P.(C) 2385/2020 & CM APPLN. 8341/2020 ALCHEMIST HEALTHCARE LTD. AND ORS. Petitioners

Through Mr. Vikram Chaudhri, Senior Advocate with Mr. Raktim Gogoi, Mr. Harshit Sethi and Mr. Kartikeya Singh, Advocates

versus

UNION OF INDIA AND ORS. Respondents Through Mr. Chetan Sharma, ASG with Mr. Jasmeet Singh, CGSC and Mr. Akshay Gadeock and Mr. Amit Gupta, Advocates CORAM:

HON'BLE MR. JUSTICE SANJEEV SACHDEVA <u>O R D E R</u> 22.12.2020

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1. The hearing was conducted through video conferencing.

2. Learned counsel for the petitioner submits that he is in a partheard matter post lunch. He accordingly prays for an adjournment.

3. At request, renotify on 05.01.2021.

4. Copy of the order be uploaded on the High Court website and be also forwarded to learned counsels through email by the Court Master.

SANJEEV SACHDEVA, J

DECEMBER 22, 2020 'rs'

W.P.(C) 2385/2020

This is a digitally signed order.

The authenticity of the order can be re-verified from Delhi High Court Order Portal by scanning the QR code shown above. The Order is downloaded from the DHC Server on 16/06/2025 at 12:25:41